

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:706
ANSWERED ON:27.11.2012
ALLOCATION OF COAL BLOCKS TO ODISHA
Ray Shri Rudramadhab

Will the Minister of COAL be pleased to state:

- (a) whether the State Government of Odisha has requested the Union Government to allocate coal blocks available in Odisha exclusively to PSUs State-run mining companies;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): The Chief Minister of Odisha has requested that all the coal blocks allocated in the State of Odisha should be reviewed. Since the allocation of coal blocks was done after taking into consideration the views/recommendations of the concerned Central Ministries, Coal India Limited, Central Mines Planning and Design Institute and also the Government of Odisha, it may not be feasible to review the allocations already done in respect of coal blocks in the State of Odisha. Further request of the Chief Minister of Odisha regarding coal blocks allocated to 11 PSUs of other State Governments seeking review for cancellation is under examination of the Government.